DATE OF COMMENCEMENT OF CIRP: 15TH APRIL 2024

LIST OF CREDITORS AS ON: 17TH APRIL, 2025

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(AMOUNT IN Rs)

		DETAILS OF CLAIM RECEIVED			DETAILS OF CLAIM ADMITTED							AMOUNT OF		
S.NO	NAME OF CREDITOR	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %	CONTINGENT CLAIM Rs.	MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
1	Mr. Dinesh Rana	30.04.2024	48,14,363.00	34,59,470.00	-	-	-	-	0.0100%	13,54,893.00	-	-		The Claimaint filed a claim for Floor No 1171-A for a sum of Rs. 48,14,363/ Receipts for Amount 34,59,470/- are identified with CD bank statements. However Receipts for 13,54,893/- could not be identified and the same amount kept as contingent for want of information from the claimaint / exmanaegemnt / Bank.
2	Mr. Ranbir Singh	30.04.2024	55,00,000.00	18,52,475.00	-	-	-	-	0.0054%	9,80,000.00	-	26,67,525.00		The Claimaint filed a claim for H.no 658-A for a sum of Rs. 55,00,000/-approx. However receipts are provided for a sum of Rs.28,32,475/ Out of which only a sum of Rs. 18,52,475 can be verified with the CD records and admitted by RP. The balance amount Rs. 9,80,000/- kept as contingent for want of information from the claimaint / ex-manaegemnt / Bank and Rs. 26,67,525/- is not admitted.
3	Mr. Naresh Thakur & Ms.Sunita Thakur (Sunita Devi)	03.06.2024	38,61,365.00	24,56,550.00	-	-	-	-	0.0071%	14,04,815.00	-	-		The Claimaint filed a claim for H.no 613-A for a sum of Rs. 38,61,365/ Out of which only a sum of Rs. 24,56,550/-can be verified with the CD records and admitted by RP. The balance amount Rs. 14,04,815/- kept as contingent for want of information from the claimaint / ex-manaegemnt / Bank.

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LIST OF CREDITORS AS ON: 17TH APRIL, 2025

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(AMOUNT IN Rs)

		DETAILS O	F CLAIM RECEIVED	DETAILS OF CLAIM ADMITTED							AMOUNT			(AMOUNT IN RS)
S.NO	NAME OF CREDITOR	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %	AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	
4	Mr. Nitin Verma	03.06.2024	55,00,000.00	18,63,550.00	-	-	-	-	0.0054%	3,40,000.00	-	32,96,450.00	-	The Claimaint filed a claim for Plot no 1192 for a sum of Rs. 55,00,000/ However receipts are provided for a sum of Rs.22,03,550/ Out of which only a sum of Rs. 18,63,550 can be verified with the CD records and admitted by RP. The balance amount Rs. 3,40,000/- kept as contingent for want of information from the claimaint / ex-manaegemnt / Bank and Rs.32,96,450/- is not admitted.
5	Mr. Jatinder Singh and Ms. Ravinder Kaur	25.06.2024	31,80,360.00	-	-	-	-	-	-	31,80,360.00	-	-	-	The Claimaint filed a claim for Plot no 1060 for a sum of Rs. 31,80,360/The direct allottee of the Plot is Mrs. Ruby Raina and Mr. Ravi Raina. In absence of information from the claimaint / exmanaegemnt regarding transfer documents the claim has been kept as contingent.
6	Mr. Sachin Lahoti & Ms. Mansi Lahoti	25.06.2024	40,97,296.00	-	-	-	-	-	-	40,97,296.00	-	-	-	The Claimaint filed a claim for Floor no 1170A for a sum of Rs. 40,97,296/The claims is kept as contingent for want of information from the claimaint / exmanaegemnt / Bank.
7	Surinder Kumar	27.06.2024	20,86,497.00	-	ı	-	-	-	-	20,86,497.00	-	-	-	The Claimaint filed a claim for Floor no 652B for a sum of Rs. 20,86,497/ The direct allottee of this property is Mr. Harpal Singh.In absence of information from the claimaint / ex-manaegemnt regarding transfer documents the claim has been kept as contingent.
8	Sanjay Mahajan	27.06.2024	20,81,500.00	-	-	-	-	-	-	20,81,500.00	-	-	-	The Claimaint filed a claim for Floor no 660C for a sum of Rs. 20,81,500/ The claims is kept as contingent for want of information from the claimaint / exmanaegemnt / Bank.

DATE OF COMMENCEMENT OF CIRP: 15TH APRIL 2024

LIST OF CREDITORS AS ON: 17TH APRIL, 2025

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

														(AMOUNT IN Rs)
	NAME OF CREDITOR	DETAILS OI	F CLAIM RECEIVED			DETAILS OF CLA	IM ADMITTED			AMOUNT OF	AMOUNT OF ANY			
S.NO		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %	CONTINGENT CLAIM Rs.	MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
9	Mr. Sanjeev Khemani & Ms. Ruchi Mathur	22.05.2024	7,17,516.80	-	-	-	-	-	-	7,17,516.80	-	-	-	This Claim is kept as contingent for want of information from the claimant /Bank / Ex-management.
10	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	45,00,000.00	-	
11	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	45,00,000.00	-	
12	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	45,00,000.00	-	
13	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	On 1st May, 2024, the claimaint
14	Universal Infrastructure Company Private Limited	19.06.2024	43,10,000.00	-	-	-	-	-	-	-	-	43,10,000.00	-	claimed as operational creditor and filed Form B for 20 plots for Rs.
15	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	8,68,40,000/ Again on 21.06.2024
16	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	claimaint revised the claim and filed 27 nos of claim in Form-CA totaling to Rs.
17	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	11,96,80,175/- for seeking registration
18	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	of plots. RP raised certian quries to the
19	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	claimant via email dated 25.06.2024. The claimaint replied on 08.07.2024 and
20	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	on 4th Septemebr, 2024 the RP rejected
21	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	the claims observing the facts that the twenty (20) plots were originally
22	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	mortgaged to Hero Fincorp Limited for
23	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	the financial assistance extended by the said lender to the Corporate Debtor.
24	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	Therefore, any sale/registration of sale
25	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	deed of any portion of land out of such mortgaged area without obtaining NOC
26	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	of the lender cannot be done. Further,
27	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	there is no legal consideration for allotments of the 7 plots (5 BADA, 1
28	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	42,70,300.00	-	dispensary, 1 high school) received by
29	Universal Infrastructure Company Private Limited	19.06.2024	49,75,000.00	-	-	-	-	-	-	-	-	49,75,000.00	-	the Corporate Debtor. Therefore, the
30	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	allotment of such 7 plots do not appear to be correct and valid and claim is
31	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	rejected. The claimant has filed an IA
32	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	no. 5315/2024 before Hon'ble NCLT against the decison of the RP for
33	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	rejecting the claim.
34	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	7,10,875.00	-	
35	Universal Infrastructure Company Private Limited	19.06.2024	1,09,30,500.00	-	-	-	-	-	-	-	_	1,09,30,500.00	-	

DATE OF COMMENCEMENT OF CIRP: 15TH APRIL 2024

LIST OF CREDITORS AS ON: 17TH APRIL, 2025

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(AMOUNT IN Rs)

														(AMOUNT IN Rs)
	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED			DETAILS OF CLA	AIM ADMITTED			AMOUNT OF OF ANY			AMOUNT OF		
S.NO		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %	CONTINGENT CLAIM Rs.	MUTUAL DUES, THAT MAY BE SET-OFF	CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	
36	Universal Infrastructure Company Private Limited	19.06.2024	1,83,55,800.00	-	-	-	-	-	-	-	-	1,83,55,800.00	-	
37	Jai Infra	27.06.2024	28,64,212.00	-	-	-	-	-	-	-	-	28,64,212.00	-	The Claimaint submitted claim in Form-CA related to registration of the bay shop no. 162 on 27th June,2024. RP has raised quries and asked for certain documents from the claimant via email dated 20th July, 2024 to verify their claim & a remider was also sent on 6th September, 2024. However, no documents was submitted by the claimant to verify thier claim further there is no consideration which is received from claimaint in the account of Corporate Debtor against the abovementioned property. On 11th September, 2024 the RP rejected the claim in absence of the information/documents.
38	Jitender Arora	27.06.2024	36,53,853.00	-	-	-	-	-	-	-	-	36,53,853.00	-	The Claimaint submitted six (6) claims
39	Jitender Arora	27.06.2024	26,70,900.00	-	-	-	-	-	-	-	-	26,70,900.00	-	in separate claim Form-CA related to registration of the property on 27th June,2024. RP has raised quries and asked for certain documents from the claimant via email dated 20th July, 2024 to verify thier claim & a remider was also sent on 6th September, 2024. However, no documents was submitted by the claimant to verify thier claims further there are no consideration which are received from claimaint in the account of Corporate Debtor against the above-mentioned properties. On 11th September, 2024 the RP rejected the
40	Jitender Arora	27.06.2024	25,76,040.00	-	-	-	-	-	-	-	-	25,76,040.00	_	
41	Jitender Arora	27.06.2024	31,61,273.00	-	-	-	-	-	-	-	-	31,61,273.00		
42	Jitender Arora	27.06.2024	21,41,956.00	-	-	-	-	-	-	-	-	21,41,956.00	-	claim in absence of the information/documents. The claimant has filed an IA no. 6034/2024 before Hon'ble NCLT

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(AMOUNT IN Rs)

														(AMOUNT IN Rs)
		DETAILS OF	F CLAIM RECEIVED			DETAILS OF CLA	IM ADMITTED			AMOUNT OF	AMOUNT OF ANY			
S.NO	NAME OF CREDITOR	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %	CONTINGENT CLAIM Rs.	MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	
43	Jitender Arora	27.06.2024	20,55,256.00	-	-	-	-	-	-	-	-	20,55,256.00	-	against the decison of the RP for rejecting the claim.
44	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	_	15,16,500.00	-	
45	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	
46	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	
47	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	
48	G S BROTHERS	06.07.2024	15,16,500.00	-	-	-	-	-	-	-	-	15,16,500.00	-	
49	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	On 9th July, 2024, the claimaint filed 43
50	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	nos of claim in Form-CA for seeking
51	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	registration of Bay Shops, Convenient Shops & Plots. RP has raised certian
52	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	quries to the claimant via email dated 11th July, 2024 & 18th July, 2024. On 27th July, 2024 the RP rejected the
53	G S BROTHERS	06.07.2024	17,22,000.00	-	-	-	-	-	-	-	-	17,22,000.00	-	
54	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	claims after the following observations -
55	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	
56	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	1. The payments made to the Corporate Debtor in consideration to the 43 plots
57	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	have been made by M/s G S Brothers,
58	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	having its address at 19, Vipin Garden, Uttam Nagar, New Delhi- 110059
59	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	through the bank account maintained
60	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	with erstwhile Corporation Bank (now Union bank of India) bearing A/c
61	G S BROTHERS	06.07.2024	9,49,800.00	-	-	-	-	-	-	-	-	9,49,800.00	-	number 510101003491144.
62	G S BROTHERS	06.07.2024	1,10,00,000.00	-	-	-	-	-	-	-	-	1,10,00,000.00	-	2. On enquiry from Union Bank of
63	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	India, it has come to knowledge that the
64	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	bank account bearing number 510101003491144 belongs to one Mr.
65	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	Gaurav Goswami who as per the records
66	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	of the bank is the proprietor of M/s.
67	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	G.S. Brothers but the claim form is filed by one Mr. Rajeev Kumar. Therefore, it is clear that Mr. Rajeev Kumar has no
68	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	
69	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	right to file a claim for M/s GS Brothers which is a sole proprietorship concern
	1	1			1	I.	1	1	1	l .	1	I .	ı	but a sole proprietorship concern

DATE OF COMMENCEMENT OF CIRP: 15TH APRIL 2024

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LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(AMOUNT IN Rs)

		DETAILS OF CLAIM RECEIVED				DETAILS OF CLA	IM ADMITTED			AMOUNT OF	AMOUNT OF ANY	AMOUNT OF	AMOUNT OF	
S.NO	NAME OF CREDITOR	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %	CONTINGENT CLAIM Rs.	MUTUAL DUES, THAT MAY BE SET-OFF	CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS, IF ANY
70	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	of one Mr Gaurav Goswami and not Mr
71	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	Rajeev Kumar.
72	G S BROTHERS	06.07.2024	22,88,222.00	-	-	-	-	-	-	-	-	22,88,222.00	-	3. As per information given by the
73	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	Union Bank of India, the bank account is still maintained in the name of M/s GS Brothers with proprietor as Mr Gaurav Goswami. There has been no
74	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	_	17,70,000.00	-	
75	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	
76	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	change in the bank account.
77	G S BROTHERS	06.07.2024	17,70,000.00	-	-	-	-	-	-	-	-	17,70,000.00	-	The claimant has filed an IA no. 5202/2024 before Hon'ble NCLT
78	G S BROTHERS	06.07.2024	19,26,855.00	-	-	-	-	-	-	-	-	19,26,855.00	-	against the decison of the RP for
79	G S BROTHERS	06.07.2024	18,02,800.00	-	-	-	-	-	-	-	_	18,02,800.00		rejecting the claim.
80	G S BROTHERS	06.07.2024	18,02,800.00	-	-	-	-	-	-	-	_	18,02,800.00	-	
81	G S BROTHERS	06.07.2024	18,02,800.00	-	-	-	-	-	-	-	-	18,02,800.00	-	
82	G S BROTHERS	06.07.2024	18,02,800.00	-	-	-	-	-	-	-	-	18,02,800.00	-	
83	G S BROTHERS	06.07.2024	19,25,700.00	-	-	-	-	-	-	-	-	19,25,700.00	-	
84	G S BROTHERS	06.07.2024	17,33,125.00	-	-	-	-	-	-	-	-	17,33,125.00	-	
85	G S BROTHERS	06.07.2024	16,22,500.00	-	-	-	-	-	-	-	-	16,22,500.00	-	_
86	G S BROTHERS	06.07.2024	16,22,500.00	-	-	-	-	-	-	-	-	16,22,500.00	-	
	TOTAL		25,32,07,563	96,32,045	-	-	-	-	0.0278%	1,62,42,878	-	22,73,32,640	-	

CMA Sandeep Goel Resolution Professional M/s JTPL Private Limited (Under CIRP)

Date: 17th April, 2025 Place: New Delhi